

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF [Name of Corporate person]

1.	NAME OF CORPORATE PERSON	KALYAN EXTRACTION PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	03/01/1992
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, Delhi
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U15140DL1992PTC346509
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	505, Dohli Chamber, 46 Nehru Place, New Delhi-110019 IN
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	10/02/2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name- Mr. Chander Shekhar Address-839, West End Mall, District Centre, Janakpuri, New Delhi-110058 Contact No-9971073795 Regn. No- IBBI/IPA-001/IP- P01760 /2019-2020/12706. Email.id- ca.cssuneja@gmail.com
8.	LAST DATE FOR SUBMISSION OF CLAIMS	12/03/2021

Notice is hereby given that the Kalyan Extraction Private Limited has commenced voluntary liquidation on 10th February, 2021.

The stakeholders of Kalyan Extraction Private Limited are hereby called upon to submit a proof of their claims, on or before 12th March, 2021 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Chander Shekhar
Liquidator

Regn. No- IBBI/IPA-001/IP- P01760 /2019 2020/12706

Place: - New Delhi

Dated: - 10/02/2021

